

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 96(ND)09**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017**

**NAME OF THE COMPANY: M/s. Gurpreet Gill V/s. M/s. SFX Studio Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

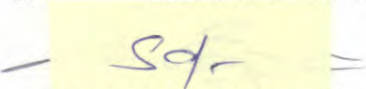
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1	Rohan Kaushej	Advocate	Respondent	Rohan

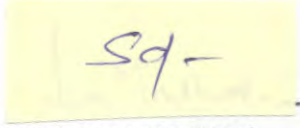
**ORDER**

None for the Petitioner.

2. Ld. counsel for the respondents submits that he wishes to place on record the financial statements and the books of account of the Respondent company. He is permitted to file the same with the Bench Office as the same would be relevant documents to support the Respondent's case against the Petitioner. Bench Officer is directed to take them on record.

3. List on 17.05.2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]